

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. C.P.C. 350/96/2015
O.A. 350/1446/2014
M.A. 350/553/2016

Date of Order: 09.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Subhadip Panja & Others
Vs.
R.K. Gupta & Ors.

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. S.K. Das, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. B. Chatterjee, Id. counsel appears for the petitioner and Mr. S.K. Das, Id. counsel appears for the alleged contemnors.

2. It is submitted by the Id. counsel for petitioner that there are altogether 4 applicants had approached before this Tribunal where 3 applicants have already got the relief except the applicant no. 3.

3. Therefore, Id. counsel for petitioner wants to file an original application for applicant no. 3.

4. By accepting the prayer of Id. counsel for petitioner, the CPC is being infructuous as being complied with. However, liberty is granted to the applicant no. 3 to approach before the Tribunal, if so desires.

5. Hence, the CPC is closed. Notices, issued, if any, are also discharged.

6. Consequently, the MA is also closed.

(Dr. Nandita Chatterjee)
Member (A)
pd

(Manjula Das)
Member (J)

